

equipment were placed only in March, 1961. Some delay has occurred in the construction of the power house building and consequently the installation of generators has also been delayed.

(d) No, Sir.

Anti-Leprosy Day

*343. { Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether the anti-leprosy Day was observed in Delhi and elsewhere on the 30th January, 1964;

(b) whether an estimate of leprosy patients has been made, State-wise;

(c) the schemes evolved in setting up camps like Anand Gram, near Shahdara (Delhi) in other States as well; and

(d) whether the Delhi Administration plan to build a permanent house-cum-hospital for the patients in Mehrauli has been finalised?

The Minister of Health (Dr. Sushila Nayar): (a) Yes, Sir.

(b) Yes, Sir.

(c) No information is available whether any State Governments have any similar scheme.

(d) There was no plan of the Delhi Administration to build a permanent house-cum-hospital for leprosy patients in Mehrauli. There was a proposal for the construction of a building for the Home for Healthy Children of Leprosy Patients in Mehrauli, but the land on which the building for this institution was to be constructed has come in the "Green belt" in the Master Plan and as such the building could not be constructed. The Delhi Administration, however, propose to acquire an alternative site for this purpose at Loni Road near Shahdara.

Committee on Transport Policy and Coordination

*344. { Shri Sham Lal Saraf:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri S. M. Banerjee:
Shri T. Subramanyam:
Shri A. N. Vidyalkar:
Shri Anjanappa:
Shri Rameshwar Tantia:
Shri Subodh Hansda:

Will the Minister of Planning be pleased to state:

(a) whether Shri K. C. Neogy, Chairman of the Committee on Transport Policy and Co-ordination, set up by the Government, has resigned, without submitting the Final Report of the said Committee; and

(b) if so, the reasons thereof?

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): (a) Yes, Sir.

(b) A statement giving the desired information is laid on the Table of the House. [Placed in Library, See No. LT-2417/64].

State Financial Corporations

*345. { Shri Ram Harkh Yadav:
Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of Finance be pleased to state:

(a) whether the Working Group on State Financial Corporations has submitted its report;

(b) if so, its main recommendations; and

(c) the Government's reaction thereto?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwar Sinha): (a) and (b). A statement is